

[English]

Expenditure of Tours

133. DR. ULHAS VASUDEO PATIL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the details of visits made by Union Ministers and officials abroad during 1998-99;

(b) the numbers of persons accompanied them and expenditure incurred on each visit;

(c) the purpose of each visit and its achievement;

(d) whether any of the proposed visit has been cancelled by the Prime Minister's office;

(e) if so, the details thereof; and

(f) the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (f) The information is being collected and will be laid on the Table of the House.

[Translation]

Sale of Sub-standard Items

134. SHRI HARIBHAI CHAUDHARY :
SHRI MAHESH KANODIA :

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state :

(a) whether the markets of the country are full of sub-standard items, particularly the electronic items;

(b) if so, the steps taken by the Government Bureau of Indian Standards to check the sale of sub-standard items;

(c) whether any raids has been conducted to check the sale of such items, particularly electronic items during each of the last three years;

(d) if so, the details thereof, State-wise and Union-territory-wise; and

(e) the action taken or proposed to be taken against the responsible persons?

THE MINISTER OF STATE FOR FOOD AND CONSUMER AFFAIRS (SHRI SATYAPAL SINGH YADAV) : (a) to (e) Electronics items fall within the purview of Department of Electronics. The Bureau of Indian Standards operates certification scheme for grant of the licence to use ISI Mark on products conforming to relevant Indian Standards. This Scheme of the Bureau is voluntary in nature except in the case of 135 items in which the certification is mandatory. None of the electronic items is subject to

mandatory certification. In so far as licences granted by the Bureau on electronic items are concerned, no complaints about sub-standard items have been received.

The manufacture and sale of non-ISI products do not fall within the purview of the Bureau. Whenever any case of unauthorised use of ISI Mark comes to the notice of the Bureau, the same is investigated and necessary action, including filing of prosecution, taken against the erring parties under the BIS Act, 1986. The information about raids conducted by the Bureau of check the incidence of misuse of ISI Mark during the last three years is given in the statement attached.

Statement

Number of search and seizures carried out for alleged misuse of BIS Standard Mark
(State/UT wise)

(Figures for 1998-99 are upto 31st January, 1999)

State/UT	Number of search and seizures carried out		
	1996-97	1997-98	1998-99
AP	1	-	5
Chandigarh	-	-	1
Daman	1	2	1
Delhi	4	6	3
Gujarat	8	4	5
Karnataka	1	1	6
Maharashtra	-	1	2
Punjab	-	11	-
Rajasthan	-	4	1
Tamil Nadu	-	-	5
UP	10	5	1
WB	2	-	-
Total	27	34	30

No electronic product is involved in any of the above cases.

Popularisation of Science and Technology

135. SHRI RAMESHWAR PATIDAR :
SHRI RAVINDRA KUMAR PANDEY

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether the National Council for Science and